

RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) No, Sir. Only wheat and rice conforming to the specifications laid down by the Government and to the limits set out in the Prevention of Food Adulteration Act is supplied through Public distribution system.

(b) No, Sir.

(c) and (d). Do not arise.

Alleged seizure of Asiad Ticket from S.E.I. Official

1139. **SHRI RASHEED MASOOD:**
SHRI RAJESH KUMAR SINGH:

Will the Minister of SPORTS be pleased to state:

(a) whether it is a fact that a sizable number of Asiad tickets were recently seized from the residence of a certain State Bank of India official who had kept these tickets unauthorisedly; and

(b) if so, details thereof and the action taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): (a) and (b). According to the State Bank of India, no case of seizure of Asiad tickets from residence of any official of the Bank has come to their notice. However, on a private complaint, a case was registered by Jammu police against an official of the State Bank of India (Gandhi Nagar Branch, Jammu). The matter is under investigation by the appropriate authorities and some procedural irregularities have been noticed.

Sugar production during 1982-83

1140. **DR. VASANT KUMAR PANDIT:** Will the Minister of AGRICULTURE be pleased to state the estimated sugar production for 1982-83 season and of this how much will be needed for domestic consumption, industries and the estimated surplus?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE

AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): The sugar production during 1982-83 season is estimated at about 75-80 lakh tonnes. The total domestic consumption including the requirement of bulk consumers and the quantity to be exported is estimated at about 62 lakh tonnes and 7 lakh tonnes, respectively, the total estimated requirement being 69 lakh tonnes. Thus, the surplus availability out of the said estimated production during 1982-83 season is expected to be around 11 lakh tonnes.

Tube wells sunk in Orissa under small farmers development agency programme

1141. **SHRI MANMOHAN TUDU:** Will the Minister of RURAL DEVELOPMENT be pleased to lay a statement:

(a) the number of wells sunk in different district of Orissa to provide potable drinking water in 1978-79 to 1980-81, under Small Farmers Development Agency Programme;

(b) the number of wells sunk in those districts in 1981-82 and 1982-83 under the above Central Scheme;

(c) the number of small farmers of Mayurbhanj district had taken loan for digging wells;

(d) whether those small farmers of Mayurbhanj district repaid the loan; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) The Central assistance under Small Farmers Development Agency/Integrated Rural Development Programme does not cover the scheme of digging wells to provide potable drinking water facilities in the rural areas. It provides assistance for digging wells for irrigation.

(b) to (e). Does not arise.

राज्यों में वर्षा के कारण हानियाँ

1142. श्री कृष्ण दत्त सुल्तानपुरी : क्या कृषि मंत्री यह निम्नलिखित जानकारी